

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 22.03.2021

NOTICE

Take notice that the following matters listed on 23.03.2021 in the Court-II will not be taken up. They will be taken up on 24.03.2021 in Court-II for settling dates in for Directions/ Orders Category.

S. No.	Case No.	Name of the parties	Original date of hearing	Next date of hearing
1.	Comp. App (AT) (Ins) No. 885 of 2020	Varrsana Ispat Ltd.-in Liquidation (through Anil Goel Liquidator) Vs. Varrsana Employee Welfare Association & Ors.	23.03.2021	24.03.2021
2.	Comp. App. (AT) (Ins) No. 995 of 2020	Sri Adinath Enterprises Vs. V. Mahesh With	23.03.2021	24.03.2021
3.	Comp. App. (AT) (Ins) No. 994 of 2020	Sandhya & Co. Vs. V. Mahesh With	23.03.2021	24.03.2021
4.	Comp. App. (AT) (Ins) No. 996 of 2020	Jai Jinendra Enterprises Vs. V. Mahesh With	23.03.2021	24.03.2021
5.	Comp. App. (AT) (Ins) No. 997 of 2020	Vijayalakshmi Enterprises Vs. V. Mahesh With	23.03.2021	24.03.2021
6.	Comp. App. (AT) (Ins) No. 998 of 2020	V.S. Enterprises Vs. V. Mahesh With	23.03.2021	24.03.2021
7.	Comp. App. (AT) (Ins) No. 999 of 2020	H.S. Syndicate Vs. V. Mahesh With	23.03.2021	24.03.2021
8.	Comp. App. (AT) (Ins) No. 1000 of 2020	Hemanth Mehta & Sons HUF Vs. V. Mahesh With	23.03.2021	24.03.2021
9.	Comp. App. (AT) (Ins) No. 1001 of 2020	Vipul Investment Vs. V. Mahesh	23.03.2021	24.03.2021

		With		
10.	Comp. App. (AT) (Ins) No. 1002 of 2020	Hemanth & Co. Vs. V. Mahesh	23.03.2021	24.03.2021
11.	Comp. App (AT) (Ins) No. 1117 of 2019	Canara Bank. Vs. Mamta Binani & Ors. With	23.03.2021	24.03.2021
12.	Comp. App (AT) (Ins) No. 922 of 2020	Canara Bank Vs. Manoj Kumar Sharma & Ors.	23.03.2021	24.03.2021
13.	Comp. App. (AT) (Ins) No. 1024 of 2020	Aavanor Systems Pvt. Ltd. Vs. Pers Enterprises Pvt. Ltd.	23.03.2021	24.03.2021
14.	Comp. App. (AT) (Ins) No. 1235 of 2019	E.N. Palanisamy. Vs. Bank of Baroda & Ors.	23.03.2021	24.03.2021
15.	Comp. App (AT) No. 176 of 2020	Hareshbhai Ambalal Patel Shareholder of Patidar Chemical Pvt. Ltd. Vs. Registrar of Companies	23.03.2021	24.03.2021
16.	Comp. App. (AT) (Ins) No. 146 of 2020 Part Heard	Dr. P. Mahalingam Vs. Muthoot Fincorp Ltd. & Ors. With	23.03.2021	24.03.2021
17.	Comp. App. (AT) (Ins) No. 1121 of 2020 Part Heard	P. Mahalingam Vs. Muthoot Fincorp Ltd. & Ors.	23.03.2021	24.03.2021

18.	Transfer Original Petition (AT) (MRTP) No. 04/2017 (Old RTPE No. 176/1999)	Bansi Lal Arora Trust &Ors. Vs. Skipper Towers Pvt. Ltd. &Anr. With	23.03.2021	24.03.2021
19.	Contempt Case (AT) (MRTP) No. 05/2017 In Transfer Original Petition (AT) (MRTP) No. 04/2017 (Old Contempt Application No. 02 /2017 in Old RTPE No. 176/1999)	Bansi Lal Arora Trust &Ors. Vs. Skipper Towers Pvt. Ltd. &Anr.	23.03.2021	24.03.2021

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By the order of Hon'ble Acting Chairperson
-sd/-
Registrar